

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 222**  
**CP-186/ND/2021**

**IN THE MATTER OF:**

**Parul Bhaveshbhai Mehta**

... **Applicant/Petitioner**

**Versus**

**Eicher Motors Ltd.**

... **Respondent**

**Under Section: 46,56,57 & 447**

**Order delivered on 16.05.2023**

**CORAM:**

**SHRI. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Respondent :** Adv. Rajesh Ranjan & Adv. Anoop Dawar for  
Respondent No. 1

**ORDER**

List the matter for physical hearing on 04.08.2023.



**(L. N. GUPTA)**  
**MEMBER (T)**



**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**